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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No. 175/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company	ASL Vyapar Pvt.Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Megha Harlalka,
Company Secretary

ASL Vyapar
& others.

M Harlalka
21/9/17

2. VIKASH KUMAR
Chartered Accountant

ASL Vyapar
Bdhs

W2/C
21/9/17

ORDER

Ld. Pr. CA for the petitioners made a request for dispensation of meeting of shareholders and creditors of transferor and transferee companies but it appears that consent letter have not been filed in the form of an affidavit. Petitioners are directed to file consent letters of the shareholders and the creditors in form of an affidavit within 30 days from today.

List the matter on 15/11/2017.

Sdf

(Jinan K.R.)
Member (J)

Sdf

(Vijai Pratap Singh)
Member (J)